

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 11.11.2021 (THURSDAY)**

**COURT –IV (VIRTUAL MODE)**

**02:00 PM**

**In the Court of Hon’ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon’ble Dr. Alok Srivastava, Member (Technical)**

**For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 690 of 2021 <b>(PH)</b>	R.K. Industries (Unit-II) LLP Vs. HR Commercials Pvt. Ltd. & Ors.	Swetab Kumar	Anushree Kapadia Aman Gandhi

**After the above**

**In the Court of Hon’ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon’ble Dr. Ashok Kumar Mishra, Member (Technical)**

**For Hearing**

<b>2.</b>	Comp. App (AT) (Ins) No. 885 of 2020 <b>(PH)</b>	Varrsana Ispat Ltd.-in Liquidation (through Anil Goel Liquidator) Vs. Varrsana Employee Welfare Association & Ors.	Nipun Gautam	Akshat Singh-R1 O.P. Gaggar-R2 Aarti Singh-R3,4 & 5 Sanjib Das-R6 Shilpa Thakur-R7 Shaunak Mitra-R8
<b>3.</b>	Comp. App. (AT) No. 60 of 2020 <b>(PH)</b>	Vipul Sez Developers Pvt. Ltd & Anr. Vs. Solitaire Capital India & Ors. <b>With</b>	Saroj Anand Jha	C.S. Chauhan Vipul Kumar-R1 & R2
<b>4.</b>	Comp. App. (AT) No. 11 of 2021 <b>(PH)</b>	Vipul Ltd. & Anr. Vs. Solitaire Capital India & Ors. <b>With</b>	Sarojanand Jha	C.S. Chauhan-R1 & R2 Avni Sharma-R7 ,8 Rahul Malhotra-R9
<b>5.</b>	Comp. App. (AT) No. 20 of 2021 <b>(PH)</b>	Karamchand Realtech Pvt. Ltd. Vs. Solitaire Capital India and Ors.	Renu Gupta	Vinay Nair
<b>6.</b>	Comp. App (AT) No. 175 of 2017	Axis Nirman and Industries Ltd. & Anr. Vs. Hotel Birsa Pvt. Ltd. & Ors.	Purti Marwaha	Abhijit Sinha-R2 Jasmine Damkewala

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**By order of Hon’ble Chairperson**

**-sd/-  
Registrar**